

CENTRAL ADMINISTRATIVE TRIBUNAL

JAMMU BENCH, JAMMU

Through Video Conferencing

This the 16th day of September, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

HON'BLE MR ANAND MATHUR, MEMBER (A)

OA No.62/726/2020

1. Zahoor Ahmad Bhat, S/o Mohammad Ramzan Bhat, R/o Ompora, Budgam.
2. Nazir Ahmad Bhat, S/o Ghulam Ahmad Bhat R/o Ompora, Budgam.
3. Showkat Ahmad Bhat S/o Mohammad Ramzan Bhat R/o Ompora, Budgam.

..... Applicants

(By Advocate: M/s Jahangir Gani)

Versus

Union of India through Secretary to Government, Ministry of Railways, Room No.239, Rail Bhawan, Raisina RD CP, New Delhi and six others respondents

.....Respondents

(By Advocate: Mr. P.C. Chandel)

O R D E R (Oral)

Per - Rakesh Sagar Jain, Member (J)

OA is disposed of by causing the impugned order bearing no.446-SIJ/court case dated 14.08.2020 and directing respondent no.4 to consider the representation of the applicants seeking cancellation of transfer order dated 22.02.2019 and 04.04.2019 including policy decision dated 30.01.2019 in accordance with rules and regulations governing the same. He shall dispose of his representation by passing a reasoned and speaking order within two weeks from the date of receipt of certified copy of this order with intimation to the applicants.

2. OA is accordingly disposed of. No costs.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

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